

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 844 of 2019

IN THE MATTER OF:

S. Rajendran
R.P. of PRC International Hotels Pvt. Ltd. Appellant
Vs
S. Mukanchand Bothra (Deceased) & Ors. Respondents

Present:

**For Appellant: Mr. D. Sreenivasan, Mr. Avrojyoti Chatterjee,
Mr. Raju S. Roy, Mr. Udayan Agarwal, Mr. Anurag
Singh and Ms. Jayasree Saha, Advocates.**

For Respondents: Mr. Gagan Bothra, Legal Heir of R-1.

With

Company Appeal (AT) (Insolvency) No. 1275 of 2019

IN THE MATTER OF:

M. Krishma Bothra & 2 Ors. Appellants
Vs
Sai Baba Business Solutions Pvt. Ltd. & Anr. Respondents

Present:

**For Appellants: Mr. Gagan Bothra, Legal Heir of S. Mukanchand
Bothra.**

**For Respondents: Mr. D. Sreenivasan, Mr. G. Ananda Selvam and
Mr. G. Kanimozhi, Advocates for Resolution
Professional.**

ORDER

06.02.2020 Reply filed by Mr. Gagan Bothra be kept on record.

Post these Appeal(s) for orders on **25th February, 2020** before the appropriate Bench on the top of the list. The Appeal may be disposed of on the next date.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)